

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Permission to Sri D.Ramakanth, I Additional Metropolitan Sessions Judge, Hyderabad - cum - XV Additional Chief Judge, City Civil Court, Hyderabad, to take a session on "Challenges in dealing with cases under Negotiable Instruments Act" to the trainee District Judges on 20.04.2024 (Saturday) from 02.00 p.m. to 05.00 p.m. at Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

REF: Letter Roc.No.406/2024/TSJA-Sec-bad, dated 18.04.2024 of the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 1567/2024-B.SPL., DATED: 18 .04.2024

In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad, in his letter vide reference cited, the High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby permitted to take a Session on "Challenges in dealing with cases under Negotiable Instruments Act" to the trainee District Judges on 20.04.2024 (Saturday) from 02.00 p.m. to 05.00 p.m. at the Telangana State Judicial Academy, Secunderabad. Further, the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Sri D.Ramakanth, I Additional Metropolitan Sessions Judge, Hyderabad - cum - XV Additional Chief Judge, City Civil Court, Hyderabad	II Additional Metropolitan Sessions Judge - cum - XVI Additional Chief Judge, City Civil Court, Hyderabad.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the Metropolitan Sessions Judge, Hyderabad shall make alternative in-charge arrangements and intimate the same to the High Court.

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the above said Session at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The I Additional Metropolitan Sessions Judge, Hyderabad – cum – XV Addl. Chief Judge, City Civil Court, Hyderabad
6. The II Additional Metropolitan Sessions Judge – cum – XVI Additional Chief Judge, City Civil Court, Hyderabad
7. The Pay and Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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